

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 1<sup>ST</sup> JUNE, 2021.

**NOTIFICATION**

**PART - A**

The following transfers and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect from **JUNE 14, 2021:-**

| <b>Sl. No.</b> | <b>Name of the Officer</b>  | <b>Present Charge</b>   | <b>Place to which posted</b>  |
|----------------|-----------------------------|---|---|
| <b>1</b>       | <b>2</b>                    | <b>3</b>  | <b>4</b>  |
| 1              | Smt. Prabhavati M. Hiremath | District Judge, OOD, Director, Karnataka Judicial Academy, Bengaluru. | Chief Judge, Court of Small Causes, Bengaluru.<br>(Vice Smt. S. Mahalaxmi Nerale – transferred vide this office notification dated 05.05.2021)        |
| 2              | Sri. Ramachandra D. Huddar  | Principal District and Sessions Judge, Mysuru.                        | Proposed for appointment as District Judge, OOD, Director, Karnataka Judicial Academy, Bengaluru.<br>(Vice Smt. Prabhavati M. Hiremath – transferred) |
| 3              | Sri. M.L.Raghunath          | Principal District and Sessions Judge, Kolar.                         | Principal District and Sessions Judge, Mysuru.<br>(Vice Sri. Ramachandra D. Huddar – transferred)   |
| 4              | Sri. Tyagaraja N. Inavally  | LXXXI Additional City Civil and Sessions Judge, Bengaluru.            | Principal District and Sessions Judge, Bengaluru Rural District, Bengaluru.<br>(Vacant Court)   |

: 2 :

|   |                        |   |   |
|---|------------------------|---|---|
| 5 | Sri. B. Jayantha Kumar | I Additional District and Sessions Judge, Shivamogga. | LXXXI Additional City Civil and Sessions Judge, Bengaluru City. (Sri. Tyagaraja N. Inavally – transferred) (Special Court exclusively to deal the criminal cases related to elected MPs/MLAs in the State of Karnataka) |
|---|------------------------|---|---|

**PART – B**

In partial modification of this office notification of even number dated 05.05.2021, Sri. K.R.Nagaraja, I Additional District and Sessions Judge, Raichur (under orders of transfer as District and Sessions Judge, Ramanagara) is transferred and posted as Principal District and Sessions Judge, Kolar (Vice Sri. M.L.Raghunath – transferred) in the interest of public service, to take effect from **June 14, 2021**:

**PART - C**

The transfers and postings of Sri. G. Basavaraj, Principal Judge, Family Court, Bengaluru, as Chief Judge, Court of Small Causes, Bengaluru City and Smt. B.G.Ramaa, District and Sessions Judge, Ramanagara as Prl. Judge, Family Court, Bengaluru, made under this office notification of even number dated 05.05.2021, are cancelled.

BY ORDER OF THE HIGH COURT

Sd/-

(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil & Sessions Judge, Bengaluru City, the Prl. Judge, Family Court, Bengaluru, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District & Sessions Judges in the State.
2. The Officers at Sl.Nos. 1 to 4 of Part-A and the Officer of Part-B of the notification with a direction to get themselves relieved from the present charge of their post and then proceed to take charge of their new posts on **June 14, 2021**.
3. The Officer at Sl.No.5 of Part-A of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post on **June 14, 2021**.
4. The Courts concerned.
5. The Accountant General in Karnataka, Bengaluru.
6. The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/ Registrar (Computers)/Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.
12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

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18. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
20. Spare copies.

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